[22 February, 2006] RAJYA SABHA

(c) the rules under which Government take action in this regard against guilty organizations and the names of organizations and factories against whom action has been taken during last two years, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI CHANDRA SEKHAR SAHU): (a) to (c) The information is being collected and will be laid on the Table of the House.

Closure of Krishi Shramik Samajik Suraksha Yojana

367. SHRI K. RAMA MOHANA RAO: SHRI RAMA MUNI REDDY SIRIGIREDDY:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) the details of districts covered under Krishi Shramik Samajik Suraksha Yojana in the State of Andhra Pradesh;

(b) when the Scheme was started;

(c) whether it is also a tact that the Scheme has been closed down inspite of Andhra Pradesh's 34076.4 unorganized sector workers; and

(c) if so, what are the reasons for closing down this Scheme?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI CHANDRA SEKHAR SAHU): (a) to (d) The Krishi Shramik Samajik Suraksha Yojana-2001 was launched through Life Insurance Corporation of India on 01.07.2001. In Andhra Pradesh, the scheme was being implemented in four districts, namely, Guntur, East Godavari, West Godavari and Krishna. The scheme has since been closed due to non-availability of Government funds.

Rehabilitation of bonded labourers

368. SHRI LALIT SURI: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether about a hundred bonded labourers were rescued in Jharkhand in January last;

(b) the total number of bonded labourers rescued during 2005 and so far during 2006, State-wise; and

115